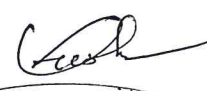

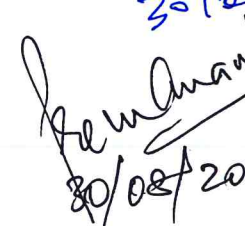


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 18/15	TP 72/16	Hearing	397 / 398	Prem Anand Vs Prisha Corporate Services Pvt. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	R. Krishnamoorthy 9442388179	R 2 & R 3	
2.	Krishnamoorthy C 9740235210	For R 1	
③	A.M. SODDAR 94483-55070	ADVOCATE FOR PETITIONER	Dr. T. T. Tindru 30/8/2017
Mr.	PREM ANAND Party - in - Person	PETITIONER	 30/08/2017

ORDER

Counsel for petitioner is present. Counsel for respondent is also present.
Counsel for R1 filed objections along with annexure copies furnished to others.
For hearing list it on 09.10.17.


MEMBER(J)


MEMBER(T)